

Appeal No. 221 of 2015 & IA No. 1048 of 2017

In the matter of:

Silvasa Industries Association & Ors.

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P.Unny

Counsel for the Respondent(s) : Mr. Rimali Batra for R-1

ORDER

List this batch of appeals for hearing on **05.09.2018**, as agreed by learned counsel appearing for all the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/pr